

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/42/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 9 others
NAME OF THE RESPONDENT(S) : Aadhi finance pvt ltd
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	P. H. Arundh Pandian Sr. Advocate Mr. S. Charan Sai V. K.	Counsel for Petitioner	Sai V. K.
2	RANUL BALAJI VISHNU MOHAN	for Respondents	V. B.

ORDER

Counsel representing both the parties are present and submitted that the matter is likely to be settled between the parties and prayed time for making submissions on the final outcome of the settlement talks. The Observer has submitted his report to the Registry. The Registry is directed to furnish a copy of the report to both the parties. Put up on 02.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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